

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 236/2017
In
O.A. No. 1104/2016**

New Delhi this the 14th day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, M (A)
Hon'ble Sh. Raj Vir Sharma, M (J)**

Om Prakash 67 years
S/o Shri Sehdev Prasad Sharma,
R/o X 16, Budh Vihar Phase I,
New Delhi-110048.

... Applicant

(By Advocate: P.P. Ralhan)

Versus

Shri Pervez Ahmed,
Deputy Commissioner of Police,
(Security) Vinay Marg,
New Delhi.

... Respondents

(By Advocate: Ms. P K Gupta)

ORDER (ORAL)

Mr. Shekhar Agarwal, M(A)

When this CP was taken up today, learned counsel for the respondents has submitted that the order of this Tribunal has been challenged before High Court of Delhi in Writ Petition No. 6048/2017. Hon'ble High Court vide their order dated July 19, 2017 have stayed the judgment of this Tribunal till the next date of hearing i.e. 09.11.2017.

2. In view of the aforesaid, we close this CP at this stage and discharged the notice issued to the respondents. The petitioner shall be at liberty to seek revival of the C.P. after decision in the Writ Petition.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

